

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 716 of 2020**

**IN THE MATTER OF:**

**Rajan Arora & Ors.**

**...Appellants**

**Versus**

**MMR Saha Infrastructure Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellants: Mr. Debopriyo Moulik, Advocate.**

**For Respondent: Mr. N. P. Singh, Advocate.**

**ORDER**  
**(Through Virtual Mode)**

**18.02.2021:** Let the appeal be listed 'for hearing' before Court No. IV on  
**24<sup>th</sup> February, 2021.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*am/gc*